CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 02-03-2022 TO 04-03-2022

S. NO.	APPEAL NO .	FINAL ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
1	ST/53075/2016	50169/2022	2/3/2022	3/3/2022
2	ST/50993/2020	50170/2022	28/2/2022	3/3/2022
3	ST/50171/2014	50174/2022	2/3/2022	3/3/2022
		MISC ORDERS		
1	ST/50620/2020	50051-50053/2022	28/2/2022	3/3/2022

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

7.3.22

DEPUTY REGISTRAR